

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:864

ANSWERED ON:29.02.2000

FAKE CURRENCY

GORDHANBHAI JAVIA;NARESH KUMAR PUGLIA;PRABHUNATH SINGH;RUDRAGOUDA PATIL;SHYAMA SINGH;SUBODH MOHITE;SUKDEO PASWAN;SURESH RAMRAO JADHAV (PATIL);SUSHILA SAROJ;VSM (RETD.) COL. CHOUDHARY

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether fake currency is being circulated by some foreign agencies/officials of foreign high commission ISI to destroy the economy of the country;
- (b) if so, the details thereof alongwith the amount of counterfeit currency seized;
- (c) the details of persons arrested/ punished during the last two years, State-wise;
- (d) whether the cases of smuggling of narcotics fake currency and explosives through Nepal and samjhauta Ex press are increasing continuously;
- (e) if so, the number of incidents took place and the number of passengers arrested/punished;
- (f) whether there is a lack of coordination among the Government agencies deployed at Attari Railway Station;(g) if so, the reasons therefor and the action taken against such guilty officers; (h) whether the Government propose to cancel the Samjhauta Express train;
- (i) if so, the details thereof; and (j) the steps taken to stop the circulation of fake currency notes in the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI I.D. SWAMI)

(a)&(b): According to information received from the Delhi Police, a case, FIR No.38 dated 13.1.2000, u/s 489B- IPC was registered based on the complaint by the Principal, Mount Carmel School, Anand Niketan, R.K. Puram, New Delhi that one Indian currency note in the denomination of Rs.500/- had been returned by the State bank of Patiala on the ground that it was a counterfeit currency. On verification, the School authorities found out that the currency note in question had been given by Shri Muzzafar Ali Kha, a staff member of the Pakistan High Commission (Pakistani national) towards the school fee for his son. ...3/

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In another case, a UDC in the Pakistan Embassy in Kathmandu was caught red-handed while trying to exchange a consignment of fake Indian currency notes totalling Rs. 50,000 (in the denomination of Rs.500/-) by the Nepalese Police on 3.1.2000. Since he claimed diplomatic immunity, he was detained by the Nepalese Government found that his conduct and activities were not found to be compatible with his official status. He was therefor, asked to leave Nepal.

(c) to

(i): Information is being collected.

(j): A Committee has been constituted by the Ministry of Finance on 22.2.2000 for examining cases of counterfeit currency notes and to recommend remedial measures that should be taken by the note printing presses from time to time. The committee has been asked to submit its report within two months.

It may be mentioned that the Reserve Bank of India issues press releases, from time to time, to enable the public to distinguish between genuine and fake currency notes. In order to combat counterfeiting, currency notes are also now printed with additional security features. The Central Bureau of Investigation has created a Special Unit for exclusive investigation of counterfeit currency notes. The Border Security Force has alerted its forward troops to be more vigilant so as to ensure that such currency notes are not smuggled into the country.